

**(No Subject)**

**SS**

Sapna Sharma <jtadv-bcs@traf.gov.in>

Tue, 17 Sep 2024 12:54:49 PM +0530

To "Bhupendra Singh" <bhupendra.singh78@traf.gov.in>, "Arvind Kumar" <interconnect-bcs@traf.gov.in>

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==== Forwarded message =====

From: <jadeshwerc@yahoo.com>

To: "Sapna Sharma" <jtadv-bcs@traf.gov.in>

Date: Mon, 16 Sep 2024 16:42:12 +0530

==== Forwarded message =====

dear, sir

- 1, If possible, cancel the self-audit rule or make audits every three or five years.
- 2, You can keep the calendar year for an audit as you see fit.
- 3, CAS - SMS and BIS certificates are valid once issued as vendors charge a lot for frequent updates.
- 4, CAS and SMS vendors also need to be priced because they charge as much as they want.
- 5, In networks driven by piracy, all broadcasters take action together and try to pay attention.
- 6, If there is a problem with the broadcaster and SMS report, it can get audited in its own way.
- 7, MSO licenses issued for 10 years are requested to be life time.
- 8, MSO licenses should also provide a facility to change names in blood relation.
- 9, The broadcasters should also provide reasonable rates for the package for villages.

to. jadeshwer cable

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